

**The Hon'ble Justice of National Green Tribunal,  
Principal Bench.**

Subject: Objection regarding letter to Pollution Control Committee, Daman dt. 14/12/2022

(Report copy enclosed)

Ref: Original Application No. 465/2022

Respected Hon'ble NGT – Court.

I Kishor Chotu, resident of Bhathaiya, Moti Daman has filed the above application, complaining regarding M/s Eurocoustic Products Ltd., Kachigam, Daman, which was operating without Pollution consents since July 2020 and has been carrying out highly polluted manufacturing activities as under -

- a. Bio-diesel (not permitted in Daman)
- b. Rebar Coating
- c. Shot Blasting (Red Category)
- d. Powder coating (without ETP)

1. Reference to the Investigation report of M/s Eurocoustic Products Ltd. Kachigam, submitted by Honorable Member Secretary of Pollution Control Committee, Daman & Diu, the Electricity connection of M/s Eurocoustic Products Ltd. Kachigam was disconnected on 05.08.2022 and the same was restored on 07.10.2022.

But as per Challan no. FBEC/2022-23/0760 dated 10.09.2022, total 16.520 MT of Rebar Coating was done and supplied.

If Electrical Supply was disconnected from 05.08.2022 to 07.10.2022, then how come this 16.520 MT of Rebar Coating work done and supplied by the company.

(Challan Copy enclosed for reference)

2. Bio-diesel are mention in factory licence No. 303 dated on 31.05.2020 but Daman collector given No Objection Certificate to M/s Eurocoustic Products Ltd. on 30.07.2021 for Bio-diesel but EPL sale 20,000 ltr Bio-diesel to M/s Indian Oil Corporation Ltd, Surat (IOCL)?

(IOCL) before taking No Objection Certificate and factory licence. How it's possible?

But at the time of collector investigation dated on 08.12.2022 Bio-diesel plant was not available at site.

- a) Copy Daman collector NOC are enclosed
- b) Copy of EPL letter to IOCL enclosed
- c) Copy of factory licence enclosed.

3. If Bio-diesel production is banned in Daman since it falls in red category, then how the factory license was issued for the Bio-diesel factory set up? (RTI reply copy enclosed)

4. As per point no. 7, the DG Set was not found by the Investigation team. But the DG Set was loaded and kept in Tempo no. MH05 AM 0776 at that time.

Enclosed Photograph & Video for your reference.

5. The main reason behind DG Set not found by the Investigation Team as per point no. 7, may be due to the available electricity power which was already restored on 07.10.2022. Since the electricity power was restored that time, hence there is possibility that M/s Eurocoustic Products Ltd. must have removed the DG Set from its place & kept somewhere else.

6. Reference to point no. 6, what is the reason of purchasing total 1,75,205 litres of Diesel from M/s Sai Petrol Pump, Kachigam, when DG Set was not in the factory and that too during the period 04.08.2022 to 07.10.2022, when M/s Eurocoustic Products Ltd. Kachigam was under Closure notice and their factory operations were at halt.

7. Honorable Member Secretary of Pollution Control Committee, Daman in their submitted investigation report has mentioned that M/s PSL Corrosion Control Services Ltd. is Lessee unit of M/s Eurocoustic Products Ltd. I sincerely request to submit the Lease Agreement copy of the same to the Court.

8. Reference to the letter submitted by M/s PSL Corrosion Control Services Ltd. On 18.11.2022 to the Member Secretary, Pollution Control Committee Daman, M/s Eurocoustic Products Ltd. has supplied 175205 litres of Diesel and Electricity power to M/s PSL Corrosion Control Services Ltd. to complete their Job Work. Kindly note that during the period 04.08.2022 to 07.10.2022 the Electricity Power of M/s Eurocoustic Products Ltd. Kachigam were disconnected as per Power Connection Closure notice. (Closure direction vide no PCC/DDD/0-1091/93-94/316 dated 04.08.2022).

During this period 04.08.2022 to 07.10.2022, how M/s Eurocoustic Products Ltd. has supplied the Electricity Power to M/s PSL Corrosion Control Services Ltd?

9. As per Investigation report of Honorable Member Secretary of Pollution Control Committee Daman, the electricity power of M/s Eurocoustic Products Ltd. Kachigam was restored on 07.10.2022. Why this date of restoring electricity power was not mentioned in the report.

Online Bill Copy Attached

October 2022 month's bill - Rs. 49,35,575/- (Forty Nine lakh thirty-five thousand five hundred and Seventy-five only)

November 2022 month's bill - Rs. 69,30,067 /- (Sixty-Nine lakh thirty thousand sixty-seven only).

(M/s Eurocoustic Products Ltd. Electricity Bill online copy attached.)

10. As per investigation report by Honorable Member Secretary of Pollution Control Committee Daman, the Structural (Shot blasting) plant was shut and not running. But the Company have manufactured and supplied the Structural material to M/s Shapoorji Pallonji & Co. Ltd. Find attached the invoice no. \_\_ EPL/STR/2223/152 for supply of Structural material to M/s Shapoorji Pallonji & Co. Ltd. for your reference.

Further since year 2020 all the Structural material of M/s Tata Projects Ltd of New Parliament House at New Delhi has been supplied by Structural division and Railway Foot-Bridge of M/s Eurocoustic Products Ltd.

(Enclosed Order Copy and Challan Copy and Structural Job photo copy).

11. Attached find the Video of M/s Eurocoustic Products Ltd. Kachigam, carrying out the Shot Blasting of the Structural material for Railway Foot Over Bridge order.

(Attached Video footage & photo copy dt. 08.09.2020)

12. Attached Video of M/s Eurocoustic Products Ltd. Kachigam Rebar plant where we can see the Rebar Coating work in progress.

(Attached Video footage dt. 27.11.2022)

13. Attached find the Video of DG Set in operation at M/s Eurocoustic Products Ltd. Kachigam, during the Closure Notice period between 04.08.2022 to 07.10.2022. Also attached of the DG Set for your kind reference.

(Attached Video footage dt. 31.08.2022 & 22.09.2022)

14. In M/s Eurocoustic Products Ltd. On dt. 08.12.2022 when investigation team went for investigate at company than why they have not taken the CCTV camera footage from company gate to company plant.

15. I have request for the Order copy of electrical power supply to the Member Secretary of Pollution Control Committee, Daman of M/s Eurocoustic Products Ltd on dt. 08.12.2022, but till date they have no reply to me.

(Enclosed the letter copy).

Respected Sir, I humble request to the Hon'ble Court may kindly make another SIT for Re-investigate in this above matter because the Hon'ble Collector report are not satisfactory to us.

I shall be always obliged.

Thanking You,

*Rake*

Regards,

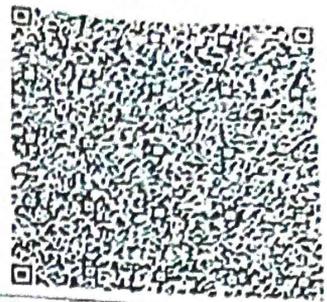
Kishor Chotu

Mobile No.: 7874197166

Date: 06.01.2023.

(ORIGINAL FOR RECIPIENT)

e-Invoice



91c20a3df31bffa10da32a6b0773f7a832c13d09b1867472298-  
 55e4b4a787dbb4

No. : 162212416190805  
 Date : 10-Sep-22

Bill of Receiver / Billed To  
**RKC INFRABUILT PVT LTD**  
 SA BEACH  
 AN - 395210  
 Contact No. : Mr.Mittal D. Parikh  
 : Dadra & Nagar Haveli and Daman & Diu, Code : 26  
 : 26AAFCR4701B1ZW  
 I.D. No. : AAFCR4701B

Invoice No. : FBEC/22-23/0760  
 Date : 10-Sep-22  
 SO. No. : SO/21-22/0052 (New Rate) - Part  
 Date : 1-Oct-21  
 Purchase Order No.: RKC/Coating/Daman/21-22/01  
 Date : 22-Sep-21  
 Insurance : In Your Scope  
 Freight : In Your Scope

Bill of Consignee / Shipped To  
**RKC INFRABUILT PVT LTD**  
 SA BEACH  
 AN - 395210  
 Contact No. : Mr.Vishesh (8000225381)  
 : Dadra & Nagar Haveli and Daman & Diu, Code : 26  
 : 26AAFCR4701B1ZW

Transporter Name: RKC INFRABUILT  
 LR/RR. No : Date:  
 Vehicle No. : GJ-06-TT-7751  
 Special Instruction: INWARD DELIVERY CHALLAN  
 NO.171 / 174 DT.24.04.2022 /  
 30.04.2022 (OUR DELIVERY  
 CHALLAN NO.FBEC/22-23  
 /0760 DT.10/09/2022)

Description of goods	Quantity	Unit	Rate	Value
FUSION BONDED EPOXY COATING ON REBAR - DIA 10MM	4.890	MT	11,450.00	55,990.50
FUSION BONDED EPOXY COATING ON REBAR - DIA 16MM	11.630	MT	9,750.00	1,13,392.50
<b>Sub Total</b>				<b>1,69,383.00</b>
<b>CGST @ 6% (FBEC-DIV)</b>				<b>10,162.98</b>
<b>UTGST @ 6% (FBEC-DIV)</b>				<b>10,162.98</b>
<b>R.OFF</b>				<b>0.04</b>
<b>Total</b>	<b>16.520</b>			<b>1,89,709.00</b>

HSN/SAC	Taxable Value	Central Tax		UT Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
873	1,69,383.00	6%	10,162.98	6%	10,162.98	20,325.96
<b>Total</b>	<b>1,69,383.00</b>		<b>10,162.98</b>		<b>10,162.98</b>	<b>20,325.96</b>

Amount (in words) : INR Twenty Thousand Three Hundred Twenty Five and Ninety Six paise Only  
 Amount in Words : INR One Lakh Eighty Nine Thousand Seven Hundred Nine Only  
 Remark : PROJECT NAME : RKC INFRABUILT - DAMAN

We warrant that the particulars given above are true and correct and the amount indicated represents the price actually charged and that there is no flow or additional consideration directly or indirectly from the buyer.

Bank Details:  
 Bank C.A/c.No.  
 HDFC 50200033985782 IFSC code,  
 HDFC0000086

Signature of the Assessee or his Authorised Agent  
 For EUROCOUSTIC PRODUCTS LIMITED FBEC DIVN

NILUSHI SHANKARBHAI RANA  
 Date: 10/09/2022

Authorised Signatory

**FBEC REBAR**

**Products Ltd FBEC DIVN**  
18001 - OHSAS 18001 CERTIFIED

Subject to DAMAN Jurisdiction

**DELIVERY CHALLAN**

Regd. Office & Works :  
Survey No. 355, Vapi Kachigam Road,  
Kachigam, Damam (U.T.) - 396210  
E-mail : contact@epgroup.co.in  
Web : www.epmodular.com

SR : GSTIN : 26AAACE0096R129 CIN : U74110DD1981PLC002380 STATE : Dadra and Nagar Haveli and Damam and Diu CODE : 26

(Consignee to Return Copy)

Recipient's Name & GSTIN of the recipient) : RKC INFRABUILT PVT LTD : DEKVA BEACH : DAMAN - 396210  : DADRA & NAGAR HAVELI AND DAMAN & DIU  : 26AAFCR4701B1ZW	CHALLAN NO : FBEC/22-23/0760 CHALLAN DATE : 10/09/2022  VEHICLE NO : GJ-06-TT-7751 TRANSPORTER : RKC INFRABUILT LR NO : LR DATE :
--	---

Delivery of goods/consignee) : RKC INFRABUILT PVT LTD : DEVKA BEACH, DAMAN - 396210 DADRA & NAGAR HAVELI AND DAMAN & DIU : Mr.Vishesh (S0002253S1)  : 26AAFCR4701B1ZW	P.O. No : RKC/COATING/DAMAN/21-22/01 P.O. DATE : 22-SEP.-2021  <u>DETAILS OF FREE SUPPLIED MATERIAL FOR JOB WORK:</u> CLIENT CHALLAN NO : 171 / 174 CLIENT CHALLAN DATE : 24.04.2022 / 30.04.2022
--	--

HSN CODE	Description of goods	DIAMETER	UNIT	QUANTITY	REMARKS
7214	TMT BAR WITH FUSION BOND EPOXY COATING	10 MM	MT	4.890	CLIENT INWARD CHALLAN NO : 171 DT : 24-04-2022 174 DT : 30-04-2022
		12 MM	MT	11.630	
(1)	VALUE OF FREE SUPPLIED TMT BAR @18%	Total Wt. ----->		16.520	
(2)	VALUE OF FUSION BONDED EPOXY COATING @12%				

Rs.	1156400.00
Rs.	169383.00
CGST 9%	104076.00
UTGST 9%	104076.00
CGST 6%	10162.98
UTGST 6%	10162.98
<b>TOTAL VALUE</b>	<b>1554260.96</b>

Received by & Rubber Stamp: \_\_\_\_\_

Please received the above goods in good order & condition and return the duplicate copy duly signed & stamped in token of your having received the goods.

For EUROCOUSTIC PRODUCTS LIMITED FBEC DIVN

2/08  
07.11.2021  
01.11.2021



Dispatched To: RKC INFRA  
EPL Challan No.: 0760  
Date: 10.09.2022  
Trailer No: GJ06TT-7751

# EUROCOUSTIC PRODUCTS LTD.

Regd. Office & Works : PSL Campus, Kachigam Char Rasta, Kachigam, Daman (U.T.) - 396 210.

TIR NO.: 0760/2022  
DATE: 10.09.2022

## INSPECTION REPORT OF COATED BARS

QUANTITY INSPECTED (KGS) : 4890 + 11630  
NAME OF CLIENT : RKC INFRA BUILT PVT. LTD. - DAMAN  
CHALLAN NO. : 171 DT. 24.04.2022 & 174 DT. 30.04.2022

QTY	QUANTITY Kgs	HEAT NO.	THICKNESS	BEND TEST	TESTING OF CONTINUITY OF COATING	REMARKS
1	4890	-	PASSED	PASSED	PASSED	Sample taken from above lot for testing.
2	11630	-	PASSED	PASSED	PASSED	

TOTAL: 16520 Kgs

PARAMETERS OF TESTING	TESTS RESULTS AND REMARKS
SURFACE PREPARATION : Checked as per (Shot Blasting) IS 13620 : 1993 CL 5.1	Blasting surface checked and found okay. Near white metal type.
THICKNESS OF COATING; Measured to IS 13620:1993 CL 7.1	Coating thickness checked by Elcometer Found okay. Thickness sheet attached.
ADHESION OF COATING : Checked to IS 13620 :1993 CL 7.3	Bend test found okay. No cracking or disbonding found at the outer radius of bent sample
CONTINUITY OF COATING; Checked to IS 13620 :1993 CL 7.2	Holiday test found okay.

TESTED BY *Gyanendra*



For Eurocoustic Products Ltd.  
*V.K. SINGH*  
COUNTER SIGNED BY

e-Way Bill



E-Way Bill No: 6014 6221 1979  
E-Way Bill Date: 10/09/2022 04:06 PM  
Generated By: 26AAA CE009 6R1Z9 - EUROCOUSTIC PRODUCTS LTD  
Valid From: 10/09/2022 04:06 PM [100Kms]  
Valid Until: 11/09/2022

Part - A

GSTIN of Supplier: 26AAACE0096R1Z9,EUROCOUSTIC PRODUCTS LTD  
Place of Dispatch: Daman,DADRA AND NAGAR HAVELI-396210  
GSTIN of Recipient: 26AAF CR470 1B1ZW ,RKC INFRABUILT PRIVATE LIMITED  
Place of Delivery: DAMAN,DADRA AND NAGAR HAVELI-396210  
Document No.: FBEC/22-23/0760  
Document Date: 10/09/2022  
Transaction Type: Bill To - Ship To  
Value of Goods: 1555520.61  
HSN Code: 7214 - TMT BAR( +2 )  
Reason for Transportation: Outward - Job Work  
Transporter:

Part - B

Mode	Vehicle / Trans Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (If any)	Multi Veh.Info (If any)
Road	GJ06TT7751	Daman	10-09-2022 04:06 PM	26AAACE0096R1Z9	-	-



601462211979

U.T Administration of Dadra & Nagar Haveli and Daman & Diu,  
Office of the Collector,  
Collectorate,  
Moti-Daman.

No. COL/DMN/NOC-Petrol/537/2021-22/ 3805

Dated : 30/07/2021.

- Read: 1. Application No. HIR/ST/19 dated 11/08/2020 from Ecrocustic Products, Ltd., Kachigam Char Rasta, Kachigam, Daman-396 210.  
2. Report No.MAM/DMN/LND/2020-21/49 dated 23/01/2021 from Mamlatdar, Daman.  
3. Report No. DFES/DMN/Reports/Class-A/298/ADFO/2021 dated 22/02/2021 from Assistant Director, Fire & Emergency Services, Daman  
4. ReportNo.ATP/DMN/NOC-Petroleum/KACH/377/(2)/359/2020/271dated 02/06/2021 from Chief Town Planner, Daman

**No Objection Certificate**  
[See Rule 144)

With Reference To The Application HIR/ST/19 dated 11/08/2020 submitted by the Ecrocustic Products, Ltd., Kachigam Char Rasta, Kachigam. Daman-396 210 and in pursuance Of Rule 144 of the Petroleum Rules, 2002, there is No Objection for granting license under the Petroleum Rules, 2002 to the Ecrocustic Products, Ltd., Kachigam Char Rasta, Kachigam, Daman-396 210 for 27 KL petroleum Class "A" Storage under Rules 144 of Petroleum Rules 2002 in their premises at Survey No. 377/2 Village: Kachigam, Taluka/Tehsil: Daman, District: Daman, U.T. of Dadra & Nagar Haveli and Daman & Diu.

- (1) The Following particulars have been considered while issuing this No Objection Certificate, that
- possession of the site by the applicant is lawful and authorisation from land owner or lease holder for developing premises under these rules for storage of petroleum products;
  - interest of public, specially the facilities like schools, hospitals or proximity to places of public assembly and the mitigating measures, if any, provided;
  - traffic density and impact on traffic;
  - conformity of proposal to the local or area development planning;
  - accessibility of the site to fire tenders in case of emergency and preparedness of fire services for combating the emergencies;
  - genuineness of purpose.
  - any other matter pertinent to public safety.

2. As shown in the site plan duly endorsed and enclosed herewith subject to following condition.

- (1) The of premises storage of petroleum product should be located as to provide easy access to fire brigade

- (2) First aid fire extinguishers bearing ISI Mark Shall be installed in the appropriate place at storage petroleum product in the premises as per the scale laid down in IS 15683/2006.
- (3) The addition to the above, Portable trolley mounts Dry Chemical Powder and Mechanical Foam fire extinguishers having capacity 25 kgs. Each shall be provided at appropriate place at storage of petroleum product in the premises.
- (4) The 02 G.I. Fire Bucket stand each of 9 Ltrs. Capacity (4 each stand) with dry sand shall be provided at place for storage of petroleum product.
- (5) The staffs who are working within the premises shall be trained in fire fighting.
- (6) The physical property data/MSDS for storage of petroleum product shall be displayed at appropriate place of the premises.
- (7) The call phone users shall be requested to switch of the cell phones before entry to storage place by means of signboards at conspicuous places.
- (8) The eliminate fire hazards good housekeeping both inside and outside the premises shall be strictly maintained by the occupant or the owner of the building
- (9) The fire safety measures and other precaution for factory building shall be taken as per letter dated 11/02/2021 of the department failing which has same should be cancelled.
- (10) The "NO SMOKING"/"EMERGENCY CONTACT NO" sign boards shall be provided at suitable place in the premises.
- (11) The following fire precautions shall be ensured by the owner/occupant.
  - (a) If any spillage of fuel occurs immediately it should be covered with dry sand and cleared.
  - (b) The vehicle engine should be stopped during un-loading processes.
  - (c) The authorized person should check the petroleum unloading hoses for any leakage.
  - (d) Display of **DOS** and **DON'TS** in case of fire and emergency telephone numbers in conspicuous places.
- (12) The licensee shall required to obtained final report before obtaining final License /storage of petroleum product failing which the same should be treated as cancelled and liable punitive/penal action as per NotificationNo.DFS/DD/F.P. Notification /2004-05/627 dated 12/01/2005 issued under sub section (2) of section 13 of the Goa, Daman and Diu Fire Force Act,1986.
- (13) The competent authority shall issue final permission only after the final report by the fire department.
- (14) The Competent Authority reserves right to amend any additional recommendations deemed fit during final inspection or in future due to the statutory provisions amended from time to time and in the interest of the protection of the company and employees.

- (15) Right to reject/withdrawn N.O.C at any time without any notice is vested/reserved with the Competent Authority if the conditions stipulated above are not complied with

The licensee shall also be required to obtain annual certificate for satisfactory maintenance of fire fighting arrangements made in the storage premises before applying for annual renewal of license by the Competent Authority. The Competent Authority will renew the license only after obtaining satisfactory maintenance certificate by the fire department and completion of other formalities including safety measures.

The applicant shall abide by all rules and regulations governing the matter.

The site plan duly recommended by the Chief Town Planner and counter signed by the Collector/District Magistrate, Daman is also enclosed.



*Rakesh*

(Dr. Rakesh Minhas)  
Collector/District Magistrate,  
Daman.

To,  
The Ecrocastic Products, Ltd.,  
Kachigam Char Rasta,  
Kachigam,  
Daman-396 210

Copy to:-

1. The Deputy Chief Controller of Explosive, Govt. of India, Ministry of Commerce & Industry, Petroleum and Explosive, Safety Organization(PESO), A1 & A2 wing, 5<sup>th</sup> floor, C.G.O Complex, CBD Belapur, Navi Mumbai (M.S.) 400 614.
2. The Chief Town Planner, Daman.
3. The Mamlatdar, Daman.
4. The Assistant Director, Fire & Emergency Services, Somnath, Daman.



CONTENTS OF SHEET,

PLAN/ELEVATION/SECTION = 1:100

**RECOMMENDATION APPROVAL**  
 Subject to strict compliance of the conditions mentioned in recommendation Letter No. AT/DMN/NOG-Petro/359/20-20/27-1  
 enm/KACH/377(2)  
 Dated 21/6/2018  
 S.Q.M.T.

Chief Town Planner, District Planning and Development Authority  
 Daman

PROPOSED BUILT UP AREA  
 ON GROUND FLOOR 477.98

SCHEDULE OF OPENING  
 5.00x5.00 FAB.GATE

TITLE

PROPOSED FACTORY SHED FOR BIO DIESEL PLANT ON NA PLOT BEARING SR.NO.377/2 AT-ZARI CAUSE-WAY ROAD,VILLAGE KACHIGAM,DAMAN,FOR EUROCOUSTIC PRODUCTS LTD. Sr. No. 377/2

EUROCOUSTIC PRODUCTS LTD.  
 Sr. No. 377/2 AT VILLAGE.-KACHIGAM, TEHSIL.- DAMAN, DIST.- DAMAN. (DAMAN (U.T)) PIN CODE. 396210

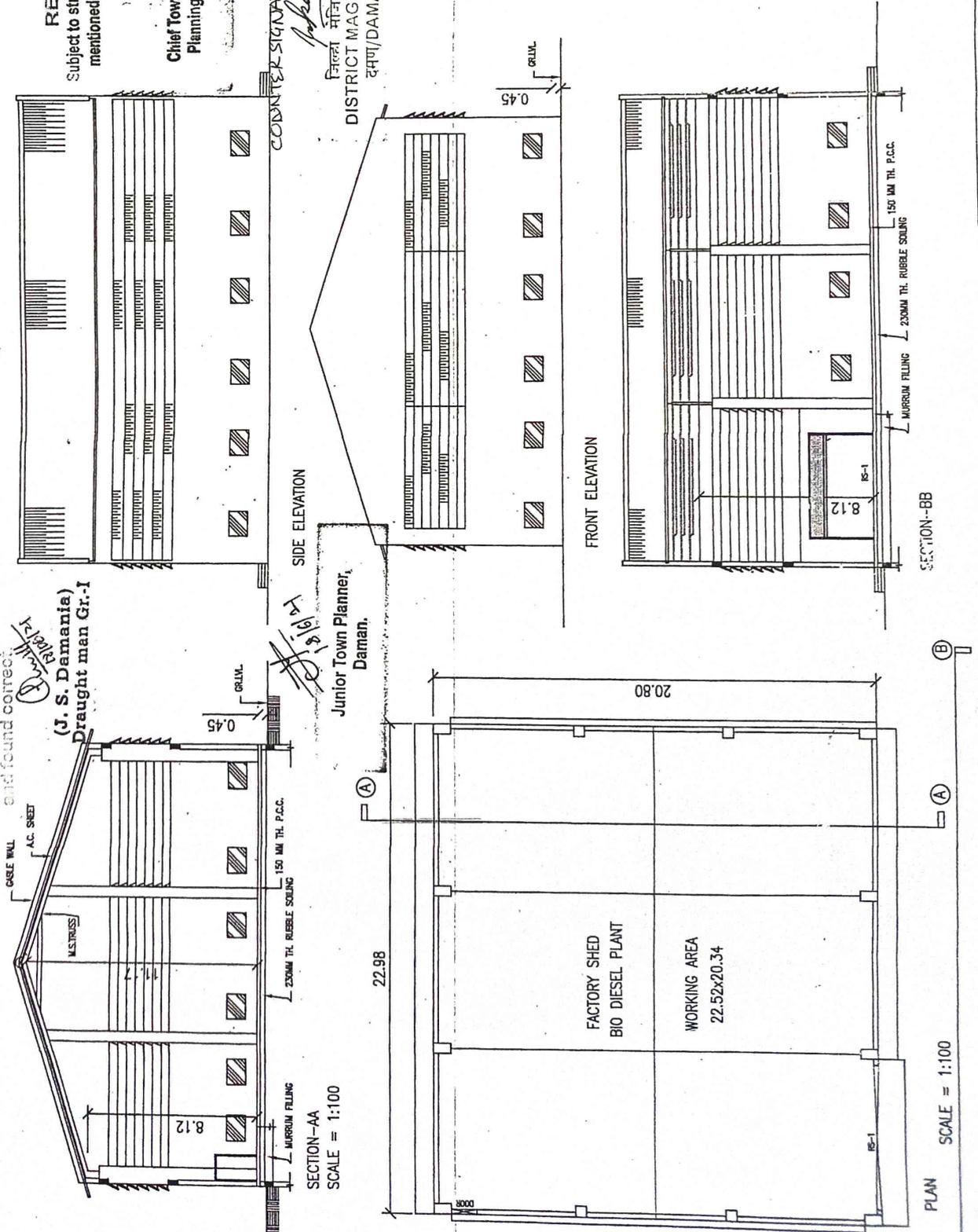
Drawing No. : EPL-001-01

FOR EUROCOUSTIC PRODUCTS LTD.  
 B.R. m. s. f.  
 Authorised Signatory

SIGNATURE OF OCCUPIER.

Checked & Verified as per DCR-2005 of Daman dist. and found correct.

(J. S. Damania)  
 Draught man Gr.-I



DISTRICT MAGISTRATE'S-1  
 KACHIGAM/DAMAN  
 Chief Town Planner  
 District Planning and Development Authority  
 Daman

SECTION--BB

PLAN SCALE = 1:100



# EUROCOUSTIC PRODUCTS LTD.

(ISO 9001 : ISO 14001 : ISO 45001 CERTIFIED)

Survey No 355, Near Kachigam Char Rasta, Vapi Kachigam Road, Kachigam, Daman (UT) – 396 210.

Tel No +91 260 2244767, 2242989, E-Mail phs@epigroup.co.in, pankajsinha@epigroup.co.in

Mobile No 09420983038

09426956595

Date: 28.04.2021

To: M/s Indian Oil Corporation Limited

Hazira Terminal

Ichhapore Village, P. O. Ichhapore,

Hazira Road, Dist Surat – 394 510

Kind Atten: Mr. Vikas Singh Kushwaha, Assist Manager, Surat Terminal

Sub: Supply of UCO based Biodiesel to IOCL Surat Terminal

Dear Sir

This has reference to your letter dated 21.04.2021, regarding the supply of Biodiesel to your Surat Terminal, we wish to state the following.

1. At present our Biodiesel plant is still undergoing "process improvements". The process is not stabilized. Earlier we have dispatched 20,000 Ltr quantity of Biodiesel to IOCL on 30.11.2020, after thorough lab testing at outside lab & confirming the IOCL requirement. But after reaching at IOCL, lab testing conducted by IOCL & result of some parameters differs with our results & Biodiesel is rejected by IOCL. To avoid this we want to improve our process, which is still in progress.
2. We are taking help from experts & accordingly doing some modifications in plant. So that we will produce Biodiesel meeting IOCL requirement.
3. We are also procuring sufficient quantity of UCO. At present availability of UCO in the market is very less & we are not getting supply regularly.
4. Due to Covid 19 second wave, to run the Biodiesel manufacturing plant is very difficult which is directly affected our production capacity.

As details above our regular production is affected & it will take some time to regularise.

You have always supported our Biodiesel activities & we hope that, we will fulfill our business commitment from August 2021, onwards for regularly supply UCO base Biodiesel to Surat Terminal, which is again depend up on Covid 19 position.

Thanking You

For Eurocoustic Products Ltd

Bharat Mistry

Sr. Manager (prod.)

Cont...

FORM No. 4

Prescribed under rule 7

### LICENCE TO WORK A FACTORY

Registration number : 303

Fee paid Rs. 750/-

Licence number : 303

Excess/Due Rs. --

Licence is hereby granted to M/s. Eurocoustic Products Ltd.,  
valid only for the premises described below for use as a factory employing not more than  
50 persons on any one day during the year and using motive power not exceeding  
300 H. P., subject to the provisions of the Factories Act, 1948, and the Rules made  
thereunder.

This Licence shall remain in force till the 31st day of December, 20.12.1994.

DESCRIPTION OF THE LICENCED PREMISES

3(284)/CIR&B/94/587

The Licenced premises on plan number \_\_\_\_\_ dated 12.12.1994. are situated  
in Kachigam, Daman.

and consist of a factory engaged in manufacture and assembling of Panel,  
worksurgaces etc. Add. Prod.: Fusion Bonded Epoxy Coating (FBEC) and  
structure, Coating of Steel Pipes, Bio Diesel.

Date : 12.12.1994.

Sd/-

Place : Daman.

Chief Inspector of Factories

मुख्य निरीक्षक  
कारखाना और बॉयलर  
दादरा एवं नगर हवेली और दमण एवं दीव  
Chief Inspector  
of Factories & Boilers,  
Dadra & Nagar Haveli and Daman & Diu

RENEWALS

Renewal up to 31.12.2020.

See rule 9

Date of renewal	For workers	For H. P.	Feos Excess / Due	Date of expiry 31st December	Signature of renewing authority
1	2	3	4	5	6
19.5.2020	NE/E 300	NE/E	2150	e/d	2021 to 31.12.2025. <i>[Signature]</i>
	NE/E	NE/E		e/d	
	NE/E	NE/E		e/d	
	NE/E	NE/E		e/d	
	NE/E	NE/E		e/d	
	NE/E	NE/E		e/d	
	NE/E	NE/E		e/d	

NE- Not exceeding  
e- excess paid

E - Exceeding  
d - due to be paid

No. PCC/DDD/RTI-291 | 29-22 | 249  
Office of the Member Secretary,  
Pollution Control Committee,  
DNH & DD,  
Daman.

Date:- 02/09/2021

To,

Santosh Babarbhair Halpati  
H. No. 04, Patel Falia,  
Nailapardi, Moti Daman.

Sub.: Consent copies of different products / facilities at Eurocoustic Products Pvt. Ltd. – reg.

Ref.: RTI Application(s) dated 07/08/2021 (2 Nos.)

With reference to the RTIs received to this office dated 07/08/2021 on the matter mentioned in the subject line, it is hereby brought to notice of the concerned that:

**RTI – 1:**

- (A) No application for the products (Structural) has been received to the O/o Pollution Control Committee, DNH & DD, till date.
- (B) Consent to Establish Application for the facility (Biodiesel Plant) has been rejected. Rejection Certificate is attached herewith for reference.

**RTI – 2:**

Application for Powder Coating & Rebar Coating (FBEC) is currently under examination.

  
Member Secretary  
Pollution Control Committee,  
DNH & DD  
Daman

**Encl(s):**

1. CTE - Rejection Certificate (Annexure -I)

No. PCC/DDD/Reject/722596

Office of the Member Secretary,  
Pollution Control Committee,  
DD and DNH, Daman.

Date : 08/01/2021

To

Eurocoustic Products Limited  
Survey No. 377/2, Kachigam Char Rasta, Village-Kachigam, Daman

Subject : Grant of CTE under Water/Air Acts-Reg.

Ref : Your Application No. 722596 Application Date 29/09/2020

With reference to the above cited subject and application dated 29/09/2020 through OCMMS Application No. 722596 for CTE. It is to inform you that, your application is not considered by the Pollution Control Committee, DD & DNH for the below mentioned reasons / lack of below mentioned details / documents. Hence, your application is hereby returned.

Reasons for rejection : The activity falls under Category - I (Red) "S. No. 15 - Distillery including Fermentation industry", which is BANNED.



08/01/2021

Member Secretary  
Pollution Control Committee  
DD & DNH.







## Pay Now

Name: EUROCOSTIC PROD P LTD

Service Number: 743000010

Due Date: 26-11-2022

Amount Due

₹ 4935575.00

Pay in Advance

4935575.00

---

Mobile Number \*

---

Email Address

---

**Pay Now**

10:01

4G LTE

(0)



## Pay Now

Name: EUROCOSTIC PROD P LTD

Service Number: 743000010

Due Date: 23-12-2022

Amount Due

₹ 6930067.00

Pay in Advance

**6930067.00**

Mobile Number \*

Email Address

**Pay Now**



ORDER TYPE	ORDER NUMBER	ORDER DATE
Work Order	SBU -URBAN INFRA/NEW PARLIMENT BUILDING/670051/40261	08-DEC-2021

<b>Vendor Name</b>	<b>EUROCOUSTIC PRODUCTS LIMITED</b>		
<b>Vendor Address</b>	Survey No. 377/2 Zary CausewayZary Causeway Kachigam  Daman Dadra & Nagar Haveli And Daman & Diu 396210 India		
<b>Vendor Contact Details-1</b>	Radhakrishnan, R rr@epigroup.co.in 9821030840	<b>Vendor Contact Details-2</b>	Radhakrishnan, R rr@epigroup.co.in 9821030840
<b>Vendor PAN Number</b>	AAACE0096R	<b>Vendor MSMED Registration Number</b>	UDYAM-DD-01-0000145
<b>Vendor GSTIN Number</b>	26AAACE0096R1Z9	<b>Buyer Company GSTIN Number</b>	07AAACT4119L2Z9

<b>Buyer's Contact Details</b>	Mr. Bambhaniya Ashvinbhai Manubhai bambhaniyam@tataprojects.com		
<b>Order Annexures</b>	Annexure 1	Schedule of Quantity, Item and Price	10 Pages Integrated Part of this document
	Annexure 2	Specific Conditions of Contract (SCC)	
	Annexure 3	Payment Terms	
	Annexure 4	Shipment Instructions	
	Annexure 5	Bill of Quantity	1 Page(s)
	Annexure 6	Technical Specifications	8 Page(s)
	Annexure 7	Approved Make list	5 Page(s)
	Annexure 8	Scope Matrix	4 Page(s)
	Annexure 9	General Conditions of Contracts Services	49 Page(s)
	Annexure 10	General Conditions of Contracts Safety	23 Page(s)

Dear Sir/Madam,

**Subject:** WORK ORDER FOR STRUCTURAL STEEL AND ALUMINUM WORK (SHOP DRAWINGS, SUPPLY, FABRICATION & ERECTION) FOR CONSTRUCTION OF NEW PARLIAMENT BUILDING PROJECT AT NEW DELHI.

**Reference:**

Vendor stands for "M/s. Eurocoustic Products Limited" and TPL stands for "M/s TATA Projects Limited"

- 1) Our enquiry dated 23/08/2021
- 2) Your Initial Offer dated 13/09/2021
- 3) Our Mail Dated 05/10/2021
- 4) Your final Offer dated 08/10/2021
- 5) Our mail dated 08/10/2021
- 6) Letter of Intent (LOI): SBU-Urban Infra/ Central Vista/Mild Steel Work /KD/MK/AB/52 dated 11-10-2021
- 7) All other correspondence regarding the subject

With reference to the above, we are pleased to issue this Order for the subject requirement as per the documents enclosed herewith as Annexures and the terms and conditions as detailed below. The technical specification sent along with the RFQ, Subsequent clarifications, MOMs (if any) and all other terms and conditions (except otherwise specifically agreed to in writing) as specified here under and to be read along with attached annexures shall form an integral part of this Order

Internal Reference Number: UI-10132606 / 40261-0 / 31386

Page 1 of 10

**TATA PROJECTS LIMITED**

One Boulevard 2<sup>nd</sup> 3<sup>rd</sup> & 4<sup>th</sup> Floor Lake Boulevard Street Powai Mumbai 400 076

Tel + 91 22 6740 2900 Fax + 91 22 2570 0174

E-mail [tplmumbai@tataprojects.com](mailto:tplmumbai@tataprojects.com) [www.tataprojects.com](http://www.tataprojects.com)

Registered Office Mithona Towers -1 1-7-80 to 87 Prenderghast Road Secunderabad 500 003 Telangana India  
Tel + 91 40 6623 8801 Fax + 91 40 6617 2535 e-mail [tpl@tataprojects.com](mailto:tpl@tataprojects.com) [www.tataprojects.com](http://www.tataprojects.com) CIN U45203TG1979PLC057431



**ANNEXURE 1: SCHEDULE OF QUANTITY, ITEM AND PRICE**

Order Reference : SBU -URBAN INFRA / NEW PARLIMENT BUILDING / 670051/ 40261 Dated 08-DEC-2021

All Prices and Amounts in the below table are in (INR - Indian Rupee)

Sl#	HSN / SAC Code		Item Description	Quantity	Unit Price	Amount
	Item Code			UOM		Tax Amount
	Tax Rate					
1	995473	LF3099540641	STEEL WORK IN BUILT UP TUBULAR:STRUCTURAL STEEL WORK IN BUILT UP TUBULAR SECTION FOR TYPE OF ELEMENTS,HAVING A PRIMING COAT WITH EPOXY PRIMER AND PAINTING WITH MINIMUM 2 COAT OF PU PAINT,HAVING LOW VOC (VOLATILE ORGANIC COMPOUND)	84,045.000	155.00	1,30,26,975.00
	12%			Kilogram		1,563,237.00
2	995428	LF5499541234	PROVIDING AND FIXING ALUMINUM CHEQUERED PLATE OF REQUIRED THICKNESS FOR CAT WALK OR OTHER SIMILAR PLACE	17,611.000	550.00	96,86,050.00
	12%			Kilogram		1,162,326.00
3	995444	LS0199540148	STEEL WORK WELDED IN BUILT UP SECTIONS/FRAMED WORK,INCLUDING CUTTING,HOISTING,FIXING IN POSITION,APPLYING A SPECIFIED PRIMER PAINT STRUCTURAL STEEL WORK IN BUILT-UP SECTION IN GRATINGS,FRAMES,GUARD BAR,LADDER,PLATFORM	97,982.000	170.00	1,66,56,940.00
	12%			Kilogram		1,998,832.80
<b>Total Contract Price Excluding Taxes</b>						<b>3,93,69,965.00</b>
<b>Total Taxes</b>						<b>47,24,395.80</b>
<b>Total Contract Price Including Taxes</b>						<b>4,40,94,360.80</b>
<b>Amount in Words:</b>		<b>(INR - Indian Rupee) Four Crore Forty Lakh Ninety-Four Thousand Three Hundred Sixty And Eighty Only.</b>				
<b>For TATA PROJECTS LIMITED, Authorised Signatory(ies)</b>						



<b>Total Contract Price Excluding Taxes</b>	INR 3,93,69,965.00
<b>Amount in words</b>	(INR - Indian Rupee) Three Crore Ninety-Three Lakh Sixty-Nine Thousand Nine Hundred Sixty-Five Only.
<b>For TATA PROJECTS LIMITED, Authorised Signatory(ies)</b>	





**Eurocoustic Products Ltd (Infra Divn)**  
ISO 9001 • ISO 14001 • OHSAS 18001 CERTIFIED

Subject to DAMAN Jurisdiction  
**DELIVERY CHALLAN**

(Extra Copy)

Regd. Office & Works:  
Survey No. 355, Vadi Kachigam Road,  
Kachigam, Damam (U.T.) - 395210  
E-mail: contact@epgroup.co.in  
Web: www.epmodular.com

PAN: AAACE001R GSTIN: 27AAACE0001R1Z0 CIN: U74100DD1061PLC002350 STATE: Dadra and Nagar Haveli and Diu and Daman and Diu CODE: 25

Details of Receiver / Billed To  
M/S. Shapoorji Pallonji & Co Pvt. Ltd  
Grand Memorial of Bharatratna Dr. Babasaheb  
Ambedkar at Indu Mill, Dadar, Mumbai  
State: Maharashtra, Code: 27  
GSTIN: 27AAACS6994C1Z5

Challan No. : EPL/STR/2223/152  
Date : 20-Dec-22  
SO. No. : EPL/WO/21/08 - SHAPOORJI - Part  
Date : 11-Dec-21  
Purchase Order No.: Sub-Contract No:1428/2020-21/SC/165  
Date : 1-Feb-21  
Insurance : In Your Scope  
Freight : In Your Scope

Details of Consignee / Shipped To  
M/S. Shapoorji Pallonji & Co Pvt. Ltd  
Grand Memorial of Bharat Ratna Dr. Babasaheb  
Ambedkar, Indu Mill Compound Near Suryavansi Hall  
Dadar West, Mumbai - 400014  
State: Maharashtra, Code: 27  
GSTIN: 27AAACS6994C1Z5

Transporter Name: M/S. KAILASH ROADLINES  
LR/RR: No : 2018 Date: 20-Dec-22  
Vehicle No. : MH46BU0894

Sl.No.	Description of goods	Quantity
1	SUPPLY OF FABRICATED STEEL STRUCTURE FABRICATION CHARGE	29.930 MTS
2	SUPPLY OF FABRICATED STEEL STRUCTURE METALIZING CHARGE	29.930 MTS
3	Transportation Charge	29.930 MTS
<b>Sub Total</b>		

Remark:

Total: 89.790 MTS

Received by: & Rubber Stamp

Please receive the following goods in good order & condition and return the duplicate copy duly signed & stamped in token of your having received the goods

For EUROCOUSTIC PRODUCTS LTD (Infra Divn.)

*[Signature]*  
Authorized Signatory

Contract No. 98927 10/31  
 Subject to Mumbai Jurisdiction

# KAILASH ROADLINES

Purch Order No. 1, V.N. Park Marg, Opp. A.T. Churnahalli, Gore, Mumbai-400 022

Tel: 2405 1774  
 2405 5735  
 2405 7257  
 Mob: 9225 07893

**SCHEDULE OF DEMURAGE CHARGES**  
 Demurrage chargeable after \_\_\_\_\_ per day per Ton on weight charged.

**NOTICE**  
 The consignment covered by this Lorry Receipt shall be stored at the destination under the control of the Transport Operator and shall be delivered to or to the order of the consignee Bank whose name is mentioned in the Lorry Receipt. It will under no circumstances be delivered to anyone without the written authority from the consignee bank or its order endorsed on the consignee copy or on a separate letter of Authority.

## AT OWNER'S RISK CONSIGNEE COPY

**INSURANCE**  
 The customer has stated that  
 he has not insured consignment  
 OR  
 he has insured consignment  
 Company \_\_\_\_\_  
 Policy No. \_\_\_\_\_  
 Amount \_\_\_\_\_  
 Date \_\_\_\_\_  
 Risk \_\_\_\_\_

Consignor's Name & Address M/s. Euroconcrete Products Ltd  
Daman  
 Consignee's Name & Address M/s. Shapoorji Pallonji & Co. Pvt  
Dadar - Mumbai

**CAUTION**  
 This consignment will not be delivered, accepted, received or released without Consignee's Bank's written permission, which will be delivered at destination  
 Address of Delivery Office \_\_\_\_\_  
 State \_\_\_\_\_ Tel. No. \_\_\_\_\_

**PERSON LIABLE FOR GST - Consignor / Consignee**  
**CONSIGNMENT NOTE**  
 No. 2018  
 Date 20/12/22  
 C.S.T. No. \_\_\_\_\_  
 Truck No. MH46BU-0894  
 Address of Issuing Office or Name & Address of Agent \_\_\_\_\_

APGST No. \_\_\_\_\_

From Daman  
 To Dadar - Mumbai

Packages	DESCRIPTION (Said to contain)	Weight		Rate per Oil F.O.V.	Surcharge	S.I. Charge	Hamali	Other Ch.	TOTAL
		Actual	Charged						
14 Nos Loose	fab. steel structure - Inv. no. EPL/STR/22-23/152 eway Bill no. 6515 0163 0548 PL NO. 48	fixed	70 ABS Trailer.						
			ODC						

**DECLARATION FOR CENVAT CREDIT:** We hereby certify that we have not availed credit of duty paid on inputs or capital goods under the provisions of Cenvat Credit Rules 2004 nor we have availed the benefit of Notification No. 12/2003-ST dated 20-8-2003.

Collection Branch \_\_\_\_\_

Signature of the Clerk \_\_\_\_\_

Value \_\_\_\_\_

**EUROCOUSTIC PRODUCTS LIMITED - DAMAN**

PO, Box-25, Zari Causeway Road, Kachigam, Daman (UT)

Job No. EPL- 06/23

EUROCOUSTIC  
PRODUCTS  
LIMITED**Delivery Challan Cum Packing List No.48**

DC/Packing List No.: 48

Date: 28.12.2022

Vehicle No.: MH48BU-8894

Client : M/s. NMRDA  
 Contractor : M/s. Shapoorji-Pallonji and Company Private Limited  
 Fabricator : M/s. Eurocoustic Products Limited - Daman  
 Project : Grand Memorial of Bharatratna Dr. BabaSaheb Ambedkar, Indu Mill Dadar, - (W)  
 Work Order No. : 4200561671 Dtd. 21.03.2022, Rev. no. 1 Dtd. 07.04.2022

Sr. No.	Drawing No.	Marked No.	Description	Unit	Quantity	Weight (Kgs.)	Remark
1	SF-ST-SD-400-RIB-069, Rev. A	RIB12-2	RIB (With 295 Nos Stud Welding)	Nos	1	14552.00	-
2	SF-ST-SD-400-RIB-071, Rev. A	RIB12-3	RIB (With 307 Nos Stud Welding)	Nos	1	14390.00	-
3	SF-ST-SD-400-RIB-069, Rev. A	P64	Cutout Cover plate for RIB12-2	Nos	3	0.00	Weight Included in RIB12-2
4	SF-ST-SD-400-RIB-069, Rev. A	P57	Top & Bottom Splice Plate for RIB12-2	Nos	2	0.00	
5	SF-ST-SD-400-RIB-069, Rev. A	P58	Web Splice Plate for RIB12-2	Nos	2	0.00	
6	SF-ST-SD-400-RIB-071, Rev. A	P64	Cutout Cover plate for RIB12-3	Nos	3	0.00	Weight Included in RIB12-3
7	SF-SB-SD-400-PN-001, Rev.0	ROD 240	M.S. Pin for Rib13 Top Insert Plate	Nos	1	494.00	-
8	SF-SB-SD-400-PN-001, Rev.0	ROD 240	M.S. Pin for Rib14 Top Insert Plate	Nos	1	494.00	-
					14 Nos.	29930.00 Kgs.	















To,  
The Member Secretary Pollution Control Committee,  
Nani – Daman. D A M A N – 396 210.

-----

Subject: Regarding Order copy of Electrical Power Supply to M/s Eurocoustic Products Ltd.

Dear Sir / Madam.

Reference to Order No. PCC/DDO/O-1091/93-94/316. Dated 05/08/2022 from Pollution Control Committee Daman, you have Cut/ Disconnected the Electrical Power Supply of M/s. Eurocoustic Products Ltd., Kachigam, Daman.

This Electrical Power supply was Restored on Dt. 06/10/2022.

Request you to please send us the copy of the order based on which you have restored / Reconnected the Electrical Power Supply of this Company. Which I need for submitting it in The Hon'ble NGT Court for Case No. M.A. No. 70/2022 in Original Application No. 465/2022.

I shall be always obliged.

Thanking You,

*Kishor Chotu*

Regards,  
Kishor Chotu  
Mobile No.: 7874197166  
Date: 08.12.2022

**RECEIVED**  
*08/12/2022*  
Pollution Control Committee  
Daman & Diu and Dadra & Nagar Haveli  
DAMAN A M A N